

President of Federal People's
Republic of Yugoslavia and
Prime Minister of India

The President and the Prime Minister, believing that the lowering of world tensions is an essential prelude to the development of collective peace, welcome the signs of the easing of certain tensions in the world which have recently emerged and, at the same time, will devote their sincere endeavours to further easing world tensions and to prevent their increase.

The President and the Prime Minister wish to affirm solemnly that the hope of advance of the peoples of the world and even the survival of civilisation render our acceptance of the necessity of peaceful co-existence, not merely as an alternative but as an imperative.

The fact that Yugoslavia and India are pursuing similar general aims constitutes a firm basis for the strengthen-

ing of their mutual relations notwithstanding the geographical distance which separates them and they are happy to feel that bonds of warm friendship and fraternity bind them together."

PAPERS LAID ON THE TABLE

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES ETC.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various Sessions shown against each:

(1) Consolidated Statement	Eighth Session, 1954 of the Lok Sabha. [See Appendix VII, annexure No. 9.]
(2) Supplementary Statement No. IV.	Seventh Session, 1954 of the Lok Sabha. [See Appendix VII, annexure No. 10.]
(3) Supplementary Statement No. X.	Sixth Session, 1954 of the Lok Sabha. [See Appendix VII, annexure No. 11.]
(4) Supplementary Statement No. XV.	Fifth Session, 1953 of the Lok Sabha. [See Appendix VII, annexure No. 12.]
(5) Supplementary Statement No. XX.	Fourth Session, 1953 of the Lok Sabha. [See Appendix VII, annexure No. 13.]
(6) Supplementary Statement No. XXV.	Third Session, 1953 of the Lok Sabha. [See Appendix VII, annexure No. 14.]
(7) Supplementary Statement No. XXIV.	Second Session, 1952 of the Lok Sabha. [See Appendix VII, annexure No. 15.]
(8) Supplementary Statement No. XXV.	First Session, 1952 of the Lok Sabha. [See Appendix VII, annexure No. 16.]

STATEMENTS ON ACTION TAKEN ON RECOMMENDATIONS OF 36TH SESSION OF I.L. CONFERENCE AND RATIFICATION OF CONVENTION NO. 26

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of each of the following statements:

(i) Statement on action taken or proposed to be taken by the Government of India on the Recommendations adopted by the

International Labour Conference at its thirty-sixth session held in June, 1953. [See Appendix VI, annexure No. 55.]

(ii) Statement regarding Ratification of Convention (No. 28) concerning Minimum Wage Fixing Machinery adopted by the International Labour Conference at its eleventh session held in 1928. [See Appendix VI, annexure No. 56.]